

CCA. No.69/05

18.11.2005

Hon'ble Mr. K.B.S. Rajan, J.M.

HON'BLE MR. A.K. SINGH, A.M.

For Applicant : Shri T.R. Kaushal for  
Sri Rajesh Pathik  
For respondents : Sri S. Singh.

In view of the averments made in the CA  
read with Annexure 1 dated 20.9.05 annexed  
with the CA, the CCP is dismissed. Notices  
issued to the respondents are hereby  
discharged.

  
A.M.

  
J.M.

G.S.